WRITTEN ANSWERS TO STARRED QUESTIONS

New nuclear power plants

- *481. DR. ALLADI P. RAJKUMAR: Will the PRIME MINISTER be pleased to state:
- (a) the plans for setting up of new nuclear power plants and the proposed locations therefor:
 - (b) the power generation capacity thereof; and
 - (c) by when the projects would be completed?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (SHRI SATYABRATA MOOKHERJEE): (a) to (c) Eight new nuclear power reactor units at four sites with a total power capacity of 3960 MWe are at present under construction based on approvals accorded by the Government. The details are:

Name of the Project	Capacity	Location	Completion schedule to commence commercial
Tarapur Atomic Power Project Units 3 & 4	2×540 MWe	Tarapur, Maharashtra	Unit-4: March-2006 Unit-3: January-2007
Kaiga Atomic Power Project Units-3 & 4	2×220 MWe	Kaiga, Karnataka	Unit-3: March-2007 Unit-4: September-2007
Kudankulam Nuclear Power Project Units-1&2	2×1000 MWe		Unit-1: December-2007 Unit-2: December-2008
Rajasthan Atomic Power Project Units-5&6	2×220 MWe	Rawatbhata,' Rajasthan	Unit-5: August-2007 Unit-6: February-2008

In addition, a proposal for project financial sanction of the first 500 MWe Prototype Fast Breeder Reactor (PFBR) to be set up at Kalpakkam, Tamil Nadu is under the consideration of the Government.

Commencement of construction of more units (mainly in unit sizes of 500 MWe, 700 MWe and 1000 MWe) is also envisaged during the last phase of Tenth Plan and beyond, so as to reach a total nuclear power

capacity of about 10,000 MWe by the end of Eleventh Plan and 2 0,000 MWe by the year 2020. Any decision regarding the locations of future units will depend on several factors, including the power demand of the region, energy options available, size of the nuclear power programme, availability of financial resources and suitability of sites.

Restructuring of FCI

*486. SHRI V.V. RAGHAVAN: SHRI RAM JETHMALANI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Administrative Staff College of India (ASCI) has recommended restructuring of the Food Corporation of India in order to reduce operating cost of the foodgrains management system; and
- (b) if so, the details of its recommendations and Government's reaction thereto?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD YADAV): (a) and (b) The Administrative Staff College of India, Hyderabad have in a Study Report suggested measures to reduce the administrative and operational costs of the FCI. The recommendations in respect of the structure of the organization relate, inter alia, to "unbundling" of the FCI's operations through such measures as the handing over of procurement and distribution to the State-level Agencies.

In this context, the State Agencies have been encouraged to take up greater share of the procurement on behalf of the FCI and also under the scheme of decentralized procurement which is in operation in seven States. Much of the movement of foodgrains is being handled by the Railways, even as the Central Warehousing Corporation (CWC) is being extended a larger role in storage and in the development of godowning capacity.

Non-availability of spectrum

- *493. SHRI JAYANTA BHATTACHARYA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) whether it is a fact that various telecom operators have been complaining of non-availability of spectrum;